

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:1270  
ANSWERED ON:03.03.2011  
ELECTION OF PANCHAYAT HEADS  
Premdas Shri

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

(a) whether the Government is contemplating to conduct direct election for the post of Chairman of Zila Panchayats and Block Heads by the people; and

(b) if so, the details therefor?

**Answer**

MINISTER OF PANCHAYATI RAJ (SHRI VILASRAO DESHMUKH)

(a) & (b): The Constitution mandates that the Chairperson of a Panchayat at the intermediate level or district level, shall be elected by, and from amongst, the elected members thereof. No proposal is under consideration to amend this provision of the Constitution.